

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

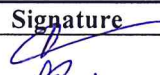

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

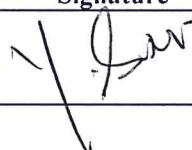
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.170/09/HDB/2017
NAME OF THE COMPANY	Biomax Fuels Limited
NAME OF THE PETITIONER(S)	Sanabil Oil Services & General Trading
NAME OF THE RESPONDENT(S)	Biomax Fuels Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Surya Satish M. Srikanth	Advocate ..	9849034027 9885347534	 

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	Counsel for Respondent	suryacorporatelawyer@gmail.com 9849866556.	

Enclosed Order Sheet

Heard Shri T. Surya Satish alongwith M. Srikanth, Learned Counsels for the Petitioner and Shri Y. Suryanarayana, Learned Counsel for the Respondent.

CP disposed of by separate orders.



Member (T)



Member (J)

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